

[*Translation*]

**Construction of Road from Darbhanga to Forbesganj Via Nirmali and Veerpur**

1412. SHRI SURYA NARAYAN  
YADAV:  
SHRI BHOGENDRA JHA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether approval for the construction of border road from Darbhanga to Forbesganj via Nirmali and Veerpur was accorded in the year 1962;

(b) if so, the progress made so far in the construction of this road;

(c) whether an amount of Rs. 1500 crore under Defence Budget during 1989-90 has been surrendered to the Union Government; and

(d) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) No, Sir. According to our records no such approval has been granted.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise

[*English*]

**Validity of Pollution Check Certificates**

1413. SHRI VANAMRAO MAHADIK:  
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether in some cities of the country Pollution Check Certificate is being issued for three months whereas in others it is being issued for a longer period;

(b) if so, the reasons therefor; and

(c) the corrective action taken in this regard?

THE MINISTER SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c). As a part of implementation of pollution-control measures, the enforcement authorities of the Transport Department of certain States have ben created facilities, for the convenience of vehicle owners, to get the vehicle tested at specified intervals to ensure that emission level is kept within the prescribed standards. In order to bring uniformity in the validity period for the "Pollution check Certificate" and the procedure for issuance of such certificates by the authorized agencies, the proposal for amendment of relevant provisions in the M.V. Act, 1988 and Rules made thereunder has been under consideration of the Review Committee on M.V. Act 1988.

12.00 hrs.

*RE: POSITION OF INDIANS IN KUWAIT*

(*Interruptions*)

[*English*]

MR. SPEAKER: Please take your seats.

(*Interruptions*)

MR. SPEAKER: I think you know that some of the hon. Members of this House- I am told have resorted to fasting. I think the reason is the conditions of our fellow country-men in Kuwait and other places. I am expressing the feelings of the entire House by saying that I must request them to come back to the House. The House is for debating and taking decisions. I think they should come back and raise those issues. I will again request them to come back to the House and take part in the proceedings of the House.

(*Interruptions*)

MR. SPEAKER: Mr. Faleiro, you have

told me that you had been there. Let me hear you.

*(Interruptions)*

SHRI EDUARDO FALEIRO (Mormugao): Sir, the fasting and the *Dharna* is quite justified. I was in Amman in Jordan last Sunday and I met the first batch of Indian citizens who have left Kuwait. To be brief, I will say that this Government has failed miserably in two aspects, namely, in providing adequate transportation of Indian citizens who want to leave Kuwait and the failure of information system. It is difficult to come back by air. The airport at Kuwait is blocked. No flights are allowed in or out of Kuwait. Therefore, I would like to give a suggestion. There is an Indian ship at the moment on loading in Kuwait. It may be used for transportation of those Indian citizens and those who want to come back may come back by sea.

Secondly, there is a total failure of information system. Some cells have been created in Kerala, Goa and other States. These cells are totally ineffective. Upto this point, information regarding even a single individual has not been obtained. Therefore, information systems have to be strengthened. There is, at the moment, a telephonic link between Kuwait and Delhi itself and there are any number of telephonic links between Delhi and Baghdad. Let the Government use these links fully to obtain information which, at the moment, is nil. Please do something on this and inform the House of the steps taken in this regard.

*(Interruptions)*

MR. SPEAKER: I think mostly the entire House wants to raise this issue. Mr. Poojary.

*(Interruptions)*

SHRI JANARDHANA POOJARY (Mangalore): Sir, people on the West Coast, and particularly people belonging to my Constituency are agitated over the matter. In fact, I have been receiving complaints day in

and day out that they are not getting any information. It is stated that even in Kerala, they are not getting information on the whereabouts of the people who are stranded there. There is no communication at all particularly so far as people from my own Constituency, Mangalore are concerned. Further, the education of their children is affected. From our State, a representation has come stating that they are not getting admission there also. The education of their children is affected in Kuwait as also here. The Central Government may give a direction to all the State Governments throughout the country that wherever parents of such children approach them for admission, the admission should be given so that education of these children is not affected. The Government has utterly failed in tackling this situation and there is no plan of action on the part of the Government. We must know their plan of action. The Members of Parliament cannot face the people in their constituencies. Many Members of Parliament are agitated over this matter and they are sitting on *Dharna*. The House also expresses its concern. They can come and, as you have rightly said, represent their matter here. But we have to share the concern of the people of this country so far as this aspect is concerned.

PROF. P. J. KURIEN (mavelikara): Sir, I am thankful to you for the observation you have made. All the Kerala M.Ps are on fast.

MR. SPEAKER: I have requested them to come and take part in the proceedings of the House. The entire House is concerned about it.

PROF. P. J. KURIEN: I am thankful to you for that. All the Kerala M. Ps are on fast.

MR. SPEAKER: It is not a Kerala issue.

PROF. P. J. KURIEN: That is what I am saying. It is an issue of the nation. More than two lakhs of Indians are actually stranded there. We have information from different sources that at least half of them want to come back immediately. They want to send children and women ladies to India. There

are some old people also who want to come back. Some of them would, of course, continue to stay there. But nothing has been done by the Government. That is our complaint. We are not charging them, but we cannot tolerate this inaction.

I was in Kerala yesterday. I was there only for a day. On one day some two thousand people came to me. All of them gave their addresses. I have brought that here. I will bring and show it to you. That is the panic in Kerala. I request the Government to take some action. All the other Governments are taking action. Bangladesh is trying to evacuate their people. USSR is trying to evacuate their people. We were very much concerned about our brothers in Sri Lanka. Why are you not concerned about the Indian citizens in Kuwait? Shri Unnikrishnan is a Keralite.

MR. SPEAKER: He is an Indian also.

PROF. P. J. KURIEN: I hope he will contribute something in this matter, and he will use his influence with the Government.

Through you, Sir, I want to make one request. Iraq is a friendly country. Mr Saddam Hussein is a friend of India. The Prime Minister can talk to Mr. Saddam Hussein and we can work out the modalities of arrangements for sending back the Indians by ships and by air, by chartered flights. Why don't you use even A-320 aircrafts for this purpose? Whatever you may do, please do something to save these Indians.

I am on fast; all the Kerala M.Ps are on fast.

MR. SPEAKER: Why should you be on fast? You should come to the House. The entire House is concerned. The House does not want them as also you to be on fast.

PROF. P. J. KURIEN: It is to express our solidarity with Indians who are stranded there and whose lives are in danger, as also to protest against the inaction of the Government and to make them act immediately. I

request you to use your good offices to direct them to take action.

MR. SPEAKER: Shri Advani. Let us hear leaders of all the parties.

PROF. P. J. KURIEN: With your permission, Sir, I am going out to join other M.Ps who are on fast.

MR. SPEAKER: I do not want and the House does not want that you should be on fast. You should be here. The House would like that you should break your fast and come to the House.

[*Translation*]

SHRI L. K. ADVANI (New Delhi): I think everyone is concerned about the issue. Sometimes, the Government or for that matter we in the opposition take a matter lightly by taking into account the dimension of the problem involved in it. But when we personally know such families who have relatives living there, we know how much worried they are. Every hour they expect some news from the Government and from the newspapers. It is very clear that we are not as concerned about our nationals as other countries are about their nationals. I am saying this because three days before some gentlemen from Madras came to me and said that the issue of bringing back those two lakh Indians residing in Kuwait and Iraq is a big issue, but what happened to those 120 passengers who were coming to Madras from London by a British Airlines plane and their plane had to land in Kuwait. These people are held up there. We will be grateful if we can get some information about them. I contacted the External Affairs Ministry and the Secretary of the Ministry told me that efforts were being made to bring these people by the first available flight. But I wanted that this information should have been publicly given by the External Affairs Ministry that priority would be given to those people who are stranded there without reasons. This may have saved people from travelling to Delhi from Madras.

I would request the Government that it should consider the issue of providing information as its first responsibility and its second responsibility is to take out the stranded people from there. This may need a lot of pressure and several aircraft. Any slackness in this regard will be improper. To assure the country in this regard, I would request that as long as this situation prevails and the Parliament is in session, the House should be informed about the progress made in this regard every day.

[English]

**SHRI SAIFUDDIN CHOUDHURY** (Katwa): Sir, the other day also we all expressed our concern about the developments in Kuwait and the need to take urgent measures to evacuate the Indians who are stranded there. The kind of inaction and the kind of lethargy that is to be seen today is not what we wanted to happen. I fully agree with what Advaniji has said. We are a little late in taking initiative in this matter. Though lately, the Foreign Minister has gone to USSR and USA. He will also be visiting some Arab States. And also, the other Minister, Shri Arif Mohammad Khan has gone to Amman and some other places. So, some initiative has been taken but as Shri Advaniji said and I fully support it there has to be a day-to-day report in this House because those who are connected with the people who are living in Kuwait and in some other Arab States are worried and the depth of their feelings cannot be understood by us.

Another thing that I wanted to say is that we have to take a very firm stand regarding the annexation of Kuwait by Iraq. What is our reaction on that? Then what is our reaction about USA sending its military and building up army in Saudi Arabia? Iraq has connected its withdrawal from Kuwait with the question of withdrawal of Israel from the areas occupied by it.

Now, the whole thing has taken a new turn. As the leader of the Non-alignment movement, what is our stand, I don't know. If anybody asks me as to what is the stand of

our country, I don't know it. We should know it. (*Interruptions*) This is not the way to meet the situation. We have to take a very firm stand. We are a country of 80 crores and we can create a moral pressure on the world opinion. I request the Government to come out with a statement firmly telling something that will help in not escalating the build-up there and not further aggravate the situation there. If we can restrain the situation there, I believe the safety and security in a larger measure will be maintained for the Indians living in many Arab States nearby.

**SHRIMATI GEETA MUKHERJEE** (Panskura): Already a number of things have been said. I would like to mention one thing. When I went to Calcutta day before yesterday, a lot of people came to me. I had no such idea that so many people from my State also stay there.

Therefore—apart from the most important question of taking diplomatic initiative which I do not want to repeat—I would like to know what arrangements will be made to make Calcutta people also know about their safety. (*Interruptions*)

**SHRI CHITTA BASU** (Barasat): We were all assured a few days ago that the Government of India will take action so far as the collection of information and also for the evacuation is concerned. I have got my own experience. I quite agree with Shrimati Geeta Mukherjee that there were a lot of people in Calcutta who have got their relatives now working in Kuwait and in other parts of that area. Last Friday, I received a telephone call from Calcutta. He wanted to know some details regarding the whereabouts or the safety and security of a Managing Director of a company there. Immediately, I contacted the Ministry of External Affairs. They said that there is a Cell for this purpose. I gave them the telephone number of that person, where he is working and other details available with me. I gave my Delhi and Calcutta telephone numbers also. They assured me that as soon as it is possible to get any information, they will transmit it to Delhi and Calcutta. Till now I have not yet received any

such information either at Calcutta or at Delhi telephone numbers.

SHRI EDUARDO FALEIRO: Sir, not a single persons' information has been obtained in the whole country.

SHRI CHITTA BASU: If a Government cannot even find this information, when all the details were given to the Ministry of External Affairs and they do not even have the courtesy to say "yes, we are trying, we have not been able to contact or we shall be trying to contact", this is very sad. I am very sad to make this comment here. I think, now the Government will understand the anxiety and agony of the people throughout the country. It is not a question of Madras or Kerala alone. All over the country, people are waiting in anxiety and suspense. I hope, the Government will take note of the feelings of this House and take appropriate action in this regard.

Another point is this. The situation is deteriorating fast. It is drifting towards a conflagration in the entire area. Even the United States of America has already started Naval blockade in the area thus creating a great tension in that area. There have been some differences of opinion among some countries involved and I hope, the Government of India will make its position clear as to the development in Kuwait and the entire Middle-East.

If somebody asks me as to what is your country's position regarding the Middle-East development, then I cannot say anything. Therefore, the political part of the thing should also be attended to and immediately a statement should be made regarding the recent development there in Kuwait. (*Interruptions*)

SHRISONTOSH MOHANDEV (Tripura West): This is not an issue of a particular State. From Assam also, there are about 300 people working there. The top-most people who are working there, are from my area, Silchar. Two of them are my relatives. What has been said and repeated by certain Members is correct. Unfortunately, the feed-

back from the Ministry of External Affairs is not there. The only thing that I would request you is to allow a discussion under Rule 193, either today or tomorrow, on which the Members can express their views.

And apart from that, there are differences of opinion throughout the country that if you take a stand on this particular issue, it may create a situation for people living there because then you become a party to certain things. Members are thinking of taking a definite stand considering the people who are staying there; their number is more than two lakhs; their situation should also be taken into consideration. Our foremost consideration should be how to evacuate our people who are willing to come back and how should they come. Whatever the Ministry of External Affairs is trying to do, is a good effort. But the propaganda on the TV and the radio is confusing us; they are saying about phone numbers which are working and the Chief Minister of Kerala going and talking to the people; and the people here are inefficient; we are not able to carry the message there. What is actually happening is this? If, as suggested by Advaniji, a report is placed before the House every day, the nation will come to know about it and thereby confusion will not be there. Otherwise, we are being taken as inefficient Members of Parliament, not taking care of our constituencies. On this aspect, I request the Government to be very fair.

PROF. N. G. RANGA (Guntur): In the light of observations made by so many of our friends and also some kind of a statement not coming from the Minister of External Affairs saying that all is well with Indians there in Kuwait, why do they not collect letters from the representative leaders of our own people there cooped up in Kuwait, telling us what is happening to them in regard food supply, water supply, housing, general safety, their own property and all the rest? They have not collected any information from our own people. Why don't they get those letters, send them here through the Embassy back and publish them here so that people in Kerala and other areas could be

reassured about the safety of these people? How many of them, as has been suggested by our friends here, are really anxious to come away, not the whole lot of them maybe the whole lot of them, what portion of them, what percentage of them would like to come away? What arrangements are being made by the Government not only to send planes but also ships, and then ask the support of other nations which are willing to cooperate with us and help us in the process of helping our people to come back here to our country?

Then there is another very important point made by the spokesman of the Communist (Marxist) Party. What is our attitude in regard to this? America has jumped into it as if she is the only representative of the whole of the United Nations, without even taking permission of the United Nations or waiting for a call from the United Nations. Now she has hosted a flag of the United Nations along with her own flag. Is she the guardian of all the people all over the world on behalf of the United Nations to go there before the United Nations gives any thought at all to what action to be taken and what countries are to be sent there with their Navy, with their Army, with their armaments and so on in order to fight Kuwait? Have we protested to the United Nations against it? So many of our parties here in this country have already raised their voice against it. Now we seem to have got into touch with the Soviet Russia; both of us are now coming to some kind of view about it. Then what is the view? Are we to wait on the convenience of the Soviet Russia? Have we not got mind of our own? supposing we would like to go along with the Soviet Russia. Is it not possible for these two nations to get into touch with America, give her advice, warning, whatever it maybe or any kind of protest and ensure that we are there, We are supposed to be one of the leaders of the Non-Aligned Movement. Indeed, till the other day until these friends came into power we were the principal leader of the Non-Aligned Movement. What role are we playing now? What is it that we wish to do? We do not know. Now, all kinds of news is coming in the Press. It is up to the Prime

Minister and the Foreign Ministry to take the House into confidence.

**SHRI INDER JIT (Darjeeling):** Mr. Speaker, Sir, I would like to make two small points. My first point is to request the Government to give us objective and candid information with regard to the developments in Kuwait. I am afraid I notice a calculated attempt to try and play down the situation in Kuwait. My own information shows that the situation in Kuwait is a lot more grim and grave than is sought to be played down by the Government. I think it is time the Government took the House into confidence well and truly. I can understand that the Government does not want to create a sense of panic. Nevertheless, I think it is only fair that we should be told what the situation is.

The Western Media has reported on Television and otherwise that the banks have been looted, that shops have been looted and it is not fair to say that the situation is normal because our own people, who are there, are finding it difficult even to get their basic needs for the day. The Dinar has crashed. They are not able to get any exchange for the Dinar. They are not able to go and buy any food. We will seriously have to think in terms of providing them with relief and succour. I think the Government will need to work it out.

The second point I would like to make is that the Government needs to do a lot more than it is doing in terms of (a) evacuating people and (b) in terms of providing them the kind of relief and succour which is needed.

And, lastly, the other day I had strongly urged the need to send a special envoy to Baghdad. It seems the Foreign Minister of Iraq has spoken to or sent a message to our Foreign Minister. Our Foreign Minister is now expected to visit Baghdad. But that might take time and I, therefore, feel that a special envoy needs to be sent to Baghdad and our own Mission in Baghdad strengthened for the purposes of providing the required relief and succour to our people there.

DR. THAMBI DURAI (Karur): There are two urgent matters. Anyhow, because you have taken up this matter, I want to join all our Members also, because we are also concerned like our members who are taking part in a Dharna outside, and we have expressed our concern about this, and also about the people from our State, Tamil Nadu, who are held up in Kuwait. Recently one British Airways flight did not turn up at our place, which was supposed to reach Madras. We do not know what happened to the passengers in Kuwait who are staying there. Even though the Government is making efforts we are not satisfied with that. Therefore, we are requesting the Government to take necessary steps to evacuate our Indians, especially our Tamil people also from there and give the necessary protection to them.

The second matter is our leader is going to raise it more important. In Tamil Nadu most of our MPs are arrested, they could not perform their political activities. As the CRPF people are deployed there, we would not enter our political headquarters there. That is the position. And also, as you know, Sir, our nation is the biggest democracy in the world and our Parliament is the highest forum for it. You are the custodian of it.

MR. SPEAKER: You know the rules of the House.

DR. THAMBI DURAI: Different political parties function here.

MR. SPEAKER: This is a State matter.

DR. THAMBI DURAI: Political parties are not able to function in our State. (*Interruptions*) You are the custodian of democracy, Sir.

MR. SPEAKER: No, no. You are well acquainted with the rules of the House. You cannot raise it in the House. Please do not raise it.

DR. THAMBI DURAI: There is tension in Tamil Nadu. (*Interruptions*)

MR. SPEAKER: We do not discuss anything pertaining to the State of Tamil Nadu here. We do not discuss the law and order problem of Tamil Nadu here. No, please. Please take your seat.

(*Interruptions*)

MR. SPEAKER: Let us hear Mr. Unnikrishnan.

SHRI P. R. KUMARAMANGALAM (Salem): On what?

MR. SPEAKER: One the issue of Kuwait.

(*Interruptions*)

MR. SPEAKER: Mr. Unnikrishnan will speak on the issue of our fellow Indians in Kuwait and other countries.

(*Interruptions*)

MR. SPEAKER: I do not permit discussion on State matters.

(*Interruptions*)

[*Translation*]

SHRI HARISH RAWAT (Almora): Mr. Speaker, Sir, the issue of Tamil Nadu is a very serious issue.

[*English*]

MR. SPEAKER: This is a problem pertaining to the State of Tamil Nadu. I do not allow State matters to be discussed here. Let us hear Mr. Unnikrishnan.

(*Interruptions*)

MR. SPEAKER: We are concerned about our fellow citizens in Kuwait. The Minister is going to say something. Let us hear him.

(*Interruptions*)

**SHRI P. R. KUMARAMANGALAM:** Please give us an opportunity to raise it afterwards.

**MR. SPEAKER:** You have already raised it.

*(Interruptions)*

[*Translation*]

**PROF. VJAY KUMAR MALHOTRA (Delhi Sadar):** Mr. Speaker, Sir, the issue of Delhi should be taken up after this.

**MR. SPEAKER:** I know that. Please take your seat.

*(Interruptions)*

[*English*]

**MR. SPEAKER:** Let us hear Mr. Unnikrishnan.

**THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN):** Sir, I have listened with rapt attention the observations made by the Members on all sides and I would only like to say that the Government does not yield in sharing our deep anguish, anxiety and concern for the welfare of those two hundred thousand or less number of Indians in Kuwait, who have been stranded in a situation, which is at once very delicate and sensitive. I am sure it is not anybody's intention to trade in people's misery. But at the same time may I say that this is not a matter to be utilised in so short a time against either the Union or the State Government as was sought to be done in Kerala two says ago, most unfortunately. *(Interruptions)*

**MR. SPEAKER:** Mr. Kumaramangalam, let us hear him.

*(Interruptions)*

**SHRI K. P. UNNIKRISHNAN:** I have to express myself..... *(Interruptions)* You have brought in politics. *(Interruptions)* Do not

think that you can run away like that. I will explain the facts as they are. For example, I would invite your attention and the attention of the House to this morning newspapers where interviews of passengers who have arrived from Kuwait and Amman have been published. *(Interruptions)* I am not prepared to enter into an argument with a well known lawyer like Mr. Faleiro. He may be having his own sources. But this is also true. They have praised our Mission for the arrangements made by them to reach Baghdad. *(Interruptions)* I am not yielding. It is not only for crisis management but on a number of occasions earlier I had myself said that these Missions need to be strengthened. It is not only now but for a long time this demand has been persistent that these Missions need to be strengthened because of the exploding strength of the overseas Indians now over there. Therefore, there is the problem. But let me also take you back to the situation as we have understood it. As I said, it is an extremely and sensitive situation as far as handling the question of safety of Indian community there is concerned as well as for making arrangements for those who want to evacuate. Therefore, I can only say, as far as this Government and the Ministry of External Affairs is concerned, in the absence of Minister of External Affairs that both the Ministry and the Government have been not only alive to the situation but to the best of their ability on 24 hour basis they are monitoring the situation..... *(Interruptions)* Here is a situation where all communications are cut off. We are not responsible for that I am sure. Here is a warlike situation in the territory of Kuwait. Here is a situation where the entire communication network has been cut off.....

**SHRI VASANT SATHE (Wardha):** Your ship is there..... *(Interruptions)*

**SHRI K. P. UNNIKRISHNAN:** I will tell you about that also. *(Interruptions)* He has tried to derail me but he cannot. If you are interested in facts, you have to listen to me. Therefore, it is in this situation where communication has been very difficult that we have been trying to get information through



various sources which obviously is not in the public interest to disclose. We have tried our best in all cases. A reference was made about the stranded aircraft. Wherever the relatives have contacted the Ministry we have conveyed their information..... (*Interruptions*) There had been reports that initially there were difficulties in Kuwait about water supply and other essential services. According to our information that situation has changed and it has improved. There is also the report that there has been looting by certain foreign elements—not Indians-like Pakistanis, Palestinians and so on. We have also tried to get information about their welfare. By and large, our community has been safe. Whenever contacts were established with our own Embassy, they have been ascribed of every possible help. That is why the Government has sent my esteemed colleagues Shri Arif Mohammad Khan to contact various exit points. I am sure that hon. Members would agree that it is not an easy operation to evacuate 186000 people. First of all, all those who are willing to be evacuated are to be evacuated. It is a question of voluntary choice which has to be made by them. It is not for the Government of India to impose any solution on them. It is only for them to decide as to who wants to come.

Secondly, there was also a question of the aged or infirm, women and children or those who have been stranded, Haj Pilgrims, etc. For these restricted purposes, we have been in constant touch with Baghdad and also other countries. Yesterday we had a meeting lasting for a few hours in trying to discuss about various options that are available, with my senior colleague, Shri Mufti Mohammad Syed, who is here. Now, I would also like to mention that as for Kuwait, the airport is closed. The port is mined and there are no exit points..... (*Interruptions*) The only two possible exit points are Aqaba port or Amman airport in Jordan or with the help and acceptance of the Iraqi administration..... (*Interruptions*) They are not interested in listening.... (*Interruptions*) The Minister of External Affairs has been in touch and tomorrow he is expected to be in Baghdad. A

question was raised here about the politics. In this very delicate situation, my esteemed colleagues will realise that in terms of our economy, in terms of our security environment, this question is of major importance. That is why the Minister of External Affairs was sent to Soviet Union, where he had long talks with the Minister of Foreign Affairs and other colleagues and has now proceeded to Washington, where he met the Secretary of State and he would be proceeding to Baghdad. So, in his absence it will not be correct for us to say what exactly transpired in those meetings where India has taken the initiative. Various contingency plans have been discussed, as I said, both for aerial lifting from any possible port like Basra with the help of Iraqi administration ..... (*Interruptions*)

SHRI VASANT SATHE: Will you yield just for a minute?

SHRI K. P. UNNIKRIISHNAN: I am not yielding.....

MR. SPEAKER: Shri Vasant Sathe he is not yielding.

(*Interruptions*)

SHRI VASANT SATHE: You are not understanding the feelings of the Members of this House. You are only repeating what is given in the newspapers. (*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Please let him know that the House does not belong to him..... (*Interruptions*)

SHRI K. P. UNNIKRIISHNAN: As far as ships are concerned, we have only one ship for a large-scale movement, which has a capacity of about 1,500 persons, which is already bringing back the Haj pilgrims. I have requested them to stay afloat. But we cannot proceed anywhere unless we have made arrangements. Unless, I repeat, the Iraqi Administration is willing to use the port of Basra, we cannot go there. We cannot go to Kuwait, we cannot go to Aqaba. So, as of

now, unless airport and port facilities have been finalised, We cannot make use of them. We have also been trying to charter ships but, unfortunately, so far we have not succeeded because this type of passenger ships are no longer available in large number and many of them are committed. As I said, whether it would be by air or by ship, we have made certain contingency plans and it would depend entirely on our being able to persuade Iraq and also, may I say, the United States and Jordan in helping us to come out of the situation, in moving out of that region. Therefore, I would again tell the hon. Members that this is not our intention to keep the House in darkness, but there should be something specific about which we can inform. Through various centres that have been opened, within the limitations of the communication arrangements that we have, we have been trying to help people and we shall certainly improve them by taking all your suggestions into account.... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): Sir, I would like to.... (*Interruptions*)

MR. SPEAKER: Please take your seats. Mr. Hari Kishore Singh wants to supplement....

(*Interruptions*)

SHRI LOKANATH CHOUDHURY (Jagatsinghpur) What is the reaction of the Government of India to America's sending its troops to Saudi Arabia?..... (*Interruptions*)

MR. SPEAKER: Mr. Lokanath Choudhury, you have made your point. Please take your seat.

SHRI HARI KISHORE SINGH: Sir, we are expecting our senior member, Mr. I. K. Gujral to be in Oman tomorrow and from there he will be going to Baghdad..... (*Interruptions*)

SHRI K. RAMAMURTHY (Krishnagiri):

We do not want to know the tour programme of Mr. I. K. Gujral.

MR. SPEAKER: He is not giving his tour programme.

SHRI HARI KISHORE SINGH: Sir, the anxiety of the hon. Members and, in fact, the anxiety of the whole nation is very well appreciated. We share that anxiety. We are trying to provide all facilities which we can in the given circumstances and, therefore, Mr. Gujral is going there, Mr. Arif Mohammad is already there. He has been able to bring some succour to the harassed people..... (*Interruptions*) But, Sir, without the cooperation of the Iraqi authorities, nothing is possible.... (*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE: Sir, we are very fond of Western sources. We depend more on them, we believe more in them. So, everyday why don't you issue contradictions or confirmations about all the information which is got from the Western sources?

SHRI HARI KISHORE SINGH: Sir, we are planning to give a statement tomorrow afternoon, after receiving detailed information.

MR. SPEAKER: Now, Mr. Khurana.....

(*Interruptions*)

MR. SPEAKER: Please take your seats.....

(*Interruptions*)

DR. THAMBI DURAI: Sir, you are the custodian of the democracy..... (*Interruptions*) I cannot enter my political party office. You are my custodian, Sir, You have to direct the Home Minister to say something about it. You are the custodian of democracy..... (*Interruptions*)

SHRI VASANT SATHE: Sir, why should

he not respond to this as well? He responded to Tripura matter raised by our CPI (M) friends from the other side. Why is he not responding when CRPF is under him?

DR. THAMBI DURAI: Sir, CRPF has been posted in our Party headquarters in Tamil Nadu. We, MPs, are not allowed to carry on any political activities there. Sir, you are the custodian of democracy. (*Interruptions*)

SHRI VASANT SATHE: Sir, you responded when the issue was raised about Tripura. Why are not responding to these Members from Tamil Nadu? (*Interruptions*)

MR. SPEAKER: We cannot take up this issue. It is a State matter.

(*Interruptions*)

DR. THAMBI DURAI: Sir, if we cannot function here as Members of Parliament, how can we function in Tamil Nadu? Let the hon. Home Minister make a statement on this issue. (*Interruptions*)

[*At this stage, Shri R. Muthiah and some other hon. Members came and stood on the Floor near the Table*]

MR. SPEAKER: Not like this, please go back to your seats.

(*Interruptions*)

MR. SPEAKER: I am told that Mr. P. G. Narayanan, Member of Parliament, has been beaten. I can hear him.

(*Interruptions*)

MR. SPEAKER: I am prepared to hear Mr. Narayanan, if you all go and take your seats. Not like this.

(*Interruptions*)

[*Translation*]

SHRIMATI SUBHASHINI ALI (Kanpur):

Mr. Speaker Sir, the alleged attack on the Chief Minister of Uttar Pradesh..... (*Interruptions*)

[*English*]

MR. SPEAKER: I will allow you to speak if you go to your seats.

(*Interruptions*)

MR. SPEAKER: Please go to your seats. I will hear you.

(*Interruptions*)

SHRI KADAMBUR M. R. JANARDHANAN (Tirunelveli): Why should the CRPF come to our party office at 6 O'clock in the morning? They have sealed our party office. (*Interruptions*)

MR. SPEAKER: Please go to your seats.

(*Interruptions*)

MR. SPEAKER: Mr. Narayanan, Please take your seat.

(*Interruptions*)

MR. SPEAKER: I am prepared to hear him. Please take your seats.

(*Interruptions*)

SHRI P. G. NARAYANAN (Gobichetypalayam): Mr. Speaker, Sir, democracy is at stake in Tamil Nadu. (*Interruptions*)

What happened on Sunday was, the AIADMK Party was in lawful possession of the party office. When we were in the party office, some unruly persons armed with deadly weapons entered the premises with the help of C.R.P. They came with full protection of the police and they were armed with deadly weapons. We prevented them, but they attacked us, and after that they were trying to enter into the premises of the Party office. The Tamil Nadu Government is taking political advantage of the situation by mak-

ing use of the expelled members of the Party. The Tamil Nadu Government is assisting the unruly elements, they are helping the unruly elements, that is, the expelled members of the Party. They are misusing the CRP to attack our Party leaders including myself and to look up and seal our Party office. (*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE: It seems to be a State subject. They say that the M.Ps. have been threatened and the keys have been taken away from them. I think you should write to them. (*Interruptions*)

MR. SPEAKER: I am coming to you. Will you please sit?

(*Interruptions*)

SHRI D. PANDIAN (Madras North): Sir, it is not a question pertaining to any party dispute. (*Interruptions*) We are not concerned about it and they are capable of solving that problem. What we are attempting to bring to the notice of this House is that the Central Reserve Police sent to Tamil Nadu to guard the coastal area for preventing the smugglers from smuggling arms into Tamil Nadu is now being misused by the Government. (*Interruptions*) It is the most undemocratic, autocratic attack on the democratic rights of the people and the M. Ps. have been in jail and when we were trying to bring to the notice of the concerned officials, we were not permitted, Section 144 was promulgated. Now, the whole street, and the whole area has been cordoned off by the CRP and we are not able to go into that street at all. Such is the situation. What has happened to that? (*Interruptions*) We would like to bring it to the notice of this House, through you, to defend the rights of Members of Parliament. (*Interruptions*) Are you pushing us to the street? Please don't do that. (*Interruptions*)

13.00 hrs.

[*Translation*]

SHRI RAM NAIK (Bombay North): I am

on a point of order. Mr. Speaker, Sir, once you had told that the Member whose name is called will be given the opportunity to speak. When you have called a Member.....

MR. SPEAKER: I know. I will also call you.

SHRI MADAN LAL KHURANA (South Delhi): An hour has passed.

MR. SPEAKER: That is why I am saying that I have called him. Let him speak..... (*Interruptions*) .....

[*English*]

SHRI K. RAMAMURTHY: Mr. Speaker, Sir, the Central Government had sent the CRPF to Tamil Nadu in order to contain the LTTE activities and the smuggling in the coastal areas of Tamil Nadu and also due to the fast deterioration of law and order in Tamil Nadu. But that is now being misused by the State Government of Tamil Nadu to see that all political parties are completely crippled and MPs from Tamil Nadu are beaten up.

MR. SPEAKER: Please come to the point.

SHRI K. RAMAMURTHY: I am coming to the point. That is why we want a statement from the Home Minister. He was kind enough to make a statement about Tripura. Now, why cannot he make a statement about Tamil Nadu?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, the hon. Members have referred to the situation in Tamil Nadu. There has been some inner party conflict in AIADMK. According to what they have said in the House, some party people along with the CRPF..... (*Interruptions*)

SHRI P. G. NARAYANAN: The expelling persons have no right to enter the party office. (*Interruptions*)

SHRI MUFTI MOHAMMAD SAYEED:

There is some controversy about the possession of the party office. (*Interruptions*)

DR. THAMBI DURAI: There is no controversy. This is a wrong thing.

MR. SPEAKER: Mr. Thambi Durai, you wanted him to respond and again you are interrupting him. Let there be no running commentary. He is not yielding.

SHRI MUFTI MOHAMMAD SAYEED: So, it has been alleged that the party office has been taken over and the police help has been taken for that. (*Interruptions*) As the hon. Members know, as far as maintenance of law and order is concerned, it is a State subject and the Central Government has nothing to do with that. It is very clear. (*Interruptions*) You have to listen to me because you have asked me to respond. We keep the para-military forces at the disposal of the State Government. We have no say in the deployment of the para-military forces. It is the responsibility of the State Government. (*Interruptions*)

SHRI JANARDHANA POOJARY: Sir, I am on a point of order.

MR. SPEAKER: What is the point of order?

SHRI JANARDHANA POOJARY: Sir, I am told that some of the MPs. were arrested on that day. Rule 229 reads as follows:

"229. When a member is arrested on a criminal charge or for a criminal offence or is sentenced to imprisonment by a court or is detained under any executive order,....."

Now I am told that some of our hon. Members of this House were arrested.

MR. SPEAKER: They had been arrested. Our office has got the telegram and that will also be announced in the Parliamentary Bulletin Part-II.

SHRI JANARDHANA POOJARY: We

have not received any information. (*Interruptions*)

MR. SPEAKER: We have got the information.

(*Interruptions*)

MR. SPEAKER: Please sit down.

SHRI JANARDHANA POOJARY: Do you know any thing else?

MR. SPEAKER: I do not know. I allowed Mr. Narayanan to make a statement and he has made it. What do you want now? There is no point of order.

(*Interruptions*)

MR. SPEAKER: Let us hear Mr. Indrajit Gupta.

SHRI INDRAJIT GUPTA (Midnapore): With your permission, I think this matter requires a little bit of clarification. I would not have spoken but after the Home Minister has made these remarks, I feel some clarification is required. It is true that the Central para-military forces can be deployed in a State if that State Government requests the Centre to deploy those forces for a particular purpose. It is a fact. When those forces are sent to that State, it is also true as the Home Minister said, that the State Government can deploy them as it considers necessary and the Centre cannot go on controlling them from day to day.

What I would like to know and I think, the Members want to know is, the CRP has been deployed in Tamil Nadu. There is no doubt about it. I have returned last night only from Madras after being there for 10 days. I have seen quite a lot of CRP personnel in the streets and all that. But on other occasions, you see, the same hon. Members were very much agitated about what are supposed to be LTTE activities in Tamil Nadu and they have said that the Government there is not taking steps against them and even may-be colluding with them. Such things are said

here. So, *prima facie*, if the CRP are deployed in Tamil Nadu on the request of the State Government, I cannot jump to the conclusion that they have been deployed there in order to lock up Ms. Jayalalitha's office.

I do not know the CRP is doing there. That is a different matter. They can explain what the CRP job in Tamil Nadu is. I happened to be in Madras. As far as the incident of locking up that office and thereafter guarding the office from outside is concerned, I passed along that road. I have seen it with my own eyes. There were quite a large number of police guarding that office after it was locked up. They were not CRP people at all. They are Tamil Nadu police. So, both the things should not be mixed up. I do not think the CRP personnel are being used for this inter-party quarrels or faction-fighting. The Tamil Nadu police has been used. What the CRP is doing there, that is for them to explain. (*Interruptions*)

MR. SPEAKER: You have heard the Home Minister. You have heard Mr. Indrajit Gupta.

Now, Mr. Madan Lal Khurana to speak.

(*Interruptions*)

SHRI VASANT SATHE: He cannot distinguish between Tamil Nadu police and the CRP. It is not his fault. But at least, the Home Minister must say the distinction between CRP and the Tamil Nadu police. I am amazed that CRP is being used for political purpose. It is a most astounding statement made by the Home Minister. (*Interruptions*)

MR. SPEAKER: Please take your seat.

(*Interruptions*)

DR. THAMBI DURAI: We are not satisfied with the reply of our hon. Minister. We are walking out. (*Interruptions*)

[*At this Stage, Dr. Thambi Durai and some other hon. Members left the House*]

(*Interruptions*)

MR. SPEAKER: I have not permitted you, Mr. Sathe. Please take your seat. Shri Madan Lal Khurana to speak.

SHRI VASANT SATHE: We are also walking out.

[*At this stage, Shri Vasant Sathe and some other hon. Members left the House*]

13.12 hrs.

RE: INCIDENT OF BOMB BLAST IN  
DELHI ON 14 AUGUST, 1990

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker. Sir, on the night of the 14th August, when the residents of Keshavpuram on Lawrence Road in North Delhi were celebrating Janamashtami, a bomb was thrown and it exploded killing 5 innocent persons and injuring 24 others. Mr. Speaker, Sir, I myself visited the site with my people and surveyed it.

Mr. Speaker, Sir, this year there have been 10 incidents of bomb blasts in Delhi from January to the day before yesterday. The first incident of bomb blast took place near the boundary wall of Parliament House on 7th January, 1990. After that the incidents of bomb blast took place on the 14th of January, 19th of March, 10th, 13th and 25th of April, twice on 30th of May and the day before yesterday was of a very typical type. It was totally different from the bombs, which exploded in the earlier 9 incidents. Its shape was of a round wooden handle. When thrown on the people it killed them.

Mr. Speaker, Sir, whenever there was an incident of bomb explosion in Delhi, the Delhi police always said that they had sounded red alert and they had solved the case. But the more 'red alerts' by the Delhi police the more are the incidents of bomb blasts.